Written Answers to [21 July, 2014] Starred Questions

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DR. V. MAITREYAN: This is the most important issue as far as Tamil Nadu is concerned. ... (*Interruptions*)... The DMK had pressurized the UPA and the UPA succumbed to the pressure. What can be more serious than this? ... (*Interruptions*)...

- MR. CHAIRMAN: There is an established procedure for taking up issues. Why is that being ignored? ... (*Interruptions*) ...
 - DR. V. MAITREYAN: We want this to be discussed now ... (Interruptions) ...
- MR. CHAIRMAN: The House is adjourned till 12.00 hours because of disruption caused by some hon. Members in violation of rules.

The House then adjourned at sixteen minutes past eleven of the clock.

The House re-assembled at twelve of the Clock,

MR. DEPUTY CHAIRMAN in the Chair.

WRITTEN ANSWERS TO STARRED QUESTIONS

Safety plan to avert grid collapses

- *181. SHRI T.K. RANGARAJAN: Will the Minister of POWER be pleased to state:
 - (a) whether Government has formulated a safety plan to avert grid collapses;
- (b) if so, the details of administrative and technical steps to monitor efficient functioning of power grids; and
 - (c) the funds allocated for the purpose?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) and (b) Yes, Sir. The Indian Electricity Grid Code (IEGC) issued by Central Electricity Regulatory Commission (CERC) contains the details of administrative and technical steps including the safety plan to monitor efficient functioning of the power grids so as to avert grid collapses. Various Defence plans include, *inter-alia*, is landing schemes, under frequency relays, special protection schemes, and automatic demand management schemes for secure grid operation. According to IEGC, the overall operation of the inter-regional grids is supervised by the National Load Despatch Centre (NLDC) and the operation of the Regional grids is supervised by the Regional Load Despatch Centres (RLDCs).

(c) The funds for functioning of NLDC / RLDCs, are collected from various power utilities as per Central Electricity Regulatory Commission (Fees and Charges of Regional Load Dispatch Centre and other related matters) Regulations, 2009. Further, the Power System Development Fund (PSDF) which has recently been operationalised would also be used to implement various protection schemes for grid security.